

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 12th May, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT				
1.	Original Application 128/2014(CZ)	Raghunath Karan & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1	
2.	Original Application No. 129/2014(CZ)	Davad Neelgar & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1	
FOR ADMISSION				
3.	Original Application No. 71/2016(CZ) (M.A.No.468/16) (M.A.No.507/16)	Ajay Dubey Vs. State of M.P. & 5 Ors.	Mr. Joseph Thomas, Adv. Mr. Dilip Kumar Mishra, Adv.	
4.	Appeal No. 07/2016(CZ) (M.A.No.357/16) (M.A.No.358/16)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv.	
5.	Original Application No. 61/2016(CZ) (M.A.No.355/16)	Bhupendra Singh Vs. C.E.C.B. & Ors.	Mr. Saurabh Sharma, Adv.	
FOR HEARING				
6.	Original Application No. 12/2015(CZ)	Peeyush Jain Vs. Parenteral Drugs(India) Ltd. & 14 Ors.	Mr. R.S. Verma Adv. Mr. Vijayesh Atre, Adv. Mr. Yatish Laad, Adv. Ms. Deepali Garhewal, Adv.	
7.	Original Application 116 /2013(THC) (M.A.No.185/16) (M.A.No.235/16)	Nityendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11, & R.P.C.B Mr. Sachin K Verma, Adv. Mr. Shreya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. Yogesh Bhatnagar	
8.	Original Application No. 326/2014(CZ)	Shailendra Jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Deepesh Shukla Adv Mr. Sachin K Verma Adv.	
9.	Appeal No. 53/2015(CZ)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	

10.	Appeal No. 52/2015(CZ)	Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
11.	Original Application No. 29/2016(CZ) (M.A.No.387/16)	Shivpal Singh & Anr. Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Paare, Adv. Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in